IN THE NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH, MUMBAI

C.P (IB)701/(MB)/2019

CORAM: SHRI V. P. SINGH
MEMBER (J)
SHRI RAJESH SHARMA
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.8.2019

NAME OF THE PARTIES: Masani Polymers Pvt Ltd
V/s
Prashant Plastic Industries LLP

Section 9 of the Bankruptcy and Insolvency Act, 2016

ORDER

40. **C.P. (IB)-701/(MB)/2019**

PCS for the Operational Creditor sought leave of the court for filing consent terms. Prayer is allowed. Consent terms are taken on record. The petition is dismissed as withdrawn.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
V. P. SINGH
Member (Judicial)